HIGH COURT OF SIKKIM GANGTOK

No.10408/Estt./HCS

Dated:-13.92.2017

NOTICE

This has reference to the Employment Notice of this High Court bearing Nos. 31 and 32/Estt./HCS dated 14.09.2016 published in the Sikkim Express dated 20.09.2016, which stipulates as follows in paragraph 9:-

"9. The examination for the above vacant posts will be held in three phases:- (1) Written Examination, (2) Practical Examination (Shorthand, Typing and Computer Application) and (3) Viva-voce. Candidates who qualify in the written examination will be selected and called for Practical Examination (Shorthand, Typing and Computer Application) as the case may be and the candidates who qualify both in (1) and (2) will be called for viva-voce. Final selection will be made on the basis of combined marks secured by the candidates in (1), (2) and (3) above."

Accordingly, the list of candidates who have qualified in the written examination have been uploaded in the website of the High Court of Sikkim at www.highcourtofsikkim.nic.in on 10.02.2017 and information via SMS has also been forwarded to the mobile numbers furnished by the candidates. The candidates who have qualified are required to appear in the practical examination (Shorthand, Typing and Computer Application) as per the Schedule uploaded in the website of the High Court of Sikkim.

The candidates who qualify for both written examination and practical examination will be called for viva-voce.

Sd/-

REGISTRAR GENERAL